

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION No. 14 OF 2025 (WZ)

Kailas Narke Applicant

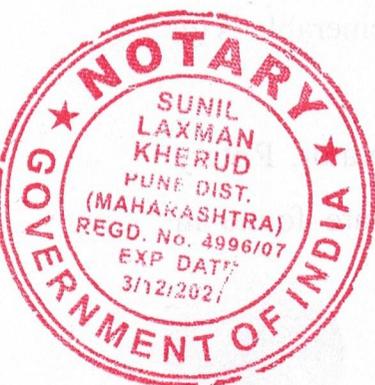
Versus

Maharashtra Enviro Power Ltd. & 10 Ors. Respondents

**SUR-REJOINDER ON BEHALF OF RESPONDENT NO. 2 &
3 -THE MAHARASHTRA POLLUTION CONTROL BOARD
-TO THE AFFIDAVIT IN REPLY FILED BY THE
APPLICANT.**

I, Babasaheb Kukade, aged adult years, occupation – Service, the Regional Officer of the Maharashtra Pollution Control Board at Pune having office address at 3rd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

(1) I say and submit that the MPCB has complied with the directions issued by the Hon'ble Tribunal in its order dated 10.02.2025. MPCB has already filed a detailed affidavit outlining the actions taken against Respondent No. 1 (MEPL). Furthermore, MPCB has continued to perform its regulatory duties by issuing necessary notices and directions and conducting multiple inspections in accordance with its statutory mandate.



**(2) REPORT ON BEHALF OF THE MAHARASHTRA
POLLUTION CONTROL BOARD I.E. RESPONDENT
NO. 2 & 3.**

(1) I say submit that the Hon'ble NGT vide Order date 22/07/2025 directed the Respondent-MPCB to conduct a visit to the Industry of respondent No.1 would be conducted within two weeks and it would be ensured that all the infirmities, which were noted in the affidavit of respondent No.11 - CPCB filed on 03.07.2025.

(2) I say submit that the in order to verify compliance with the order dated 22/07/2025, officials of the Respondent-MPCB, Pune, visited the facility of Respondent No.1 – MEPL on 06/08/2025 and made the following observations:

- I. The activities of Common Hazardous Waste, Treatment, Storage, Disposal, Facility (CHWTSDF) are found in operation.
- II. As per the record for the month of July-2025 Avg. HW received at site is 300 - 330 MT/Day, out of which Secure Landfill is @ 100-104 MT/Day, Landfill after treatment is @ 130-134 MT/Day and Incinerable is @ 91.0 MT/Day.
- III. The Plasma Gasification, Liquid Incinerator, Rotary Incineration & Secure Landfill no. 8, are found in operation.

IV. The capping work for SLF No. 7, is in progress and SLF No. 8, is in operation. SLF 1 to 6 nos. already capped.

V. ETP is having 100 CMD capacity (Primary, Secondary Tertiary units) followed by Multiple Effect Evaporator (MEE) plant capacity 50 CMD & Agitated Thin Film Dryer (ATFD)

VI. All ETP units are found in operation to treat the effluent of leachate, vehicle washing activity & APC cleaning water @ 30 to 35 CMD. Industrial effluent after primary treatment is being taken into the MEE & after that MEE condensate is further taken into the secondary & tertiary treatment facility of ETP. Treated effluent is being used for cooling of molten slag generated from Plasma Gasification system.

VII. The facility has constructed RCC retaining wall parallel to MEPL boundary wall from South, South-West to North-West side of MEPL plot boundary as a mitigating measure for preventing seepage from the plot to outside premises/natural nalla and finishing work of retaining wall was in progress.

VIII. Due to construction work of retaining wall percolation/seepages of surface run off water generated within the premises are being arrested & collected at downstream of the plot in small RCC pucca pond & lifted to existing temporary lined lagoon and same is being treated in existing ETP & MEE.



IX. The facility is having only 02 nos of existing piezometric wells which are at the upstream and downstream of landfill sites.

• **Observations outside the facility:**

- I. During visit visible discharge/flow of contaminated water is not observed in the nalla towards the North-North-West boundary of the facility. However, stagnated pool of water at various location in the natural nalla leading to Pazar Talav, Vill. Nimgaon Bhogi was noticed, stagnated water is having pH-7-8 (on pH paper).
- II. At the confluence point of Pazar Talav, Nimgaon Bhogi, the water with tinge of pale brownish colour having pH-7-8 is observed.
- III. The water of Pazar Talav, Nimgaon Bhogi is having tinge of light-yellow colour having pH-6-7 noticed.
- IV. The well water & natural nalla at the downstream of Pazar Talav, Nimgaon Bhogi, is also having the tinge of light-yellow colour.

The details of water samples collected at different locations as per the locations identified by the CPCB with additional points, within the facility & outside the facility is as under:

Sr.no.	Locations
Sampling locations within the facility premises:	

1.	NW boundary of the facility, seepage stream around the unlined lagoon and closed & capped landfill cell no. 3 & 4, collected at encasing drain; North-West boundary of the facility
2.	Accumulated water at unlined lagoon, within the facility
3.	Accumulated water collected at d/s of the trench, within the facility; North North-West boundary of the facility
4.	Accumulated water collected at u/s of the trench, within the facility; North-East boundary of the facility i.e. near closed & capped landfill cell no. 2
5.	ETP Inlet
6.	ETP Outlet
7.	Piezometric well 1 – up stream side of industry
8.	Piezometric well 2 – downstream side of industry
Sampling locations outside the facility:	
1.	Accumulated surface run-off water collected from RCC tank, outside the facility
2.	Water puddle collected behind RCC tank, outside the facility
3.	Water sample collected from a natural drain, d/s of the facility i.e. at North North-West boundary of the facility – outfalls into Pazar Talav
4.	Surface water collected from Pazar Talav, d/s of the facility i.e. at North North-West boundary of the facility
5.	Ground water collected from open dug well near Pazar Talav, Vill. Nimgaon Bhogi (Well no.1 of Mr. Datta Vichake)
6.	Water collected from outlet of Bandhara No. 1, constructed at outlet of Pazar Talav, Vill. Nimgaon Bhogi
7.	Ground water collected from open dug well of Annapur Gram Panchayat, Near Ghahaninath Mandir, Annapur



8.	Surface water collected from Dhok Sangvi Lake, Vill. Dhok Sangvi
9.	Ground water collected from open dug well near Dhok Sangvi, Vill. Dhok Sangvi
10.	Ground water collected from open dug well, Vill. Nimgaon Bhogi
11.	Surface water collected from Jack well of Shirur Municipal Council
12.	Gohd River, Shirur – NWMP
13.	Well water sample of Mr. Ankush Vichke (Well no.2)
14.	Well water sample of well no. 3
15.	Percolation water mixing into Pazar Talav
16.	Percolation back side of MEPL compound wall

A copy of the Visit Report along with photographs Dated 06/08/2025 is attached as an **Annexure-I**

(3) I say submit that the during the same visit dated 06.08.2025, the officials of Respondent MPCB also verified the points mentioned by Respondent No.11 CPCB in its affidavit. The following observations were noted in this regard:

S. No.	CPCB observations (Dated 13/08/2024 and 14/08/2024)	Present status (Dated 06/08/2025)
(i)	The existing hydro-geological conditions at site indicate that subsurface water flow comes in contact with a portion of secured landfill below the ground level, thereby the risk of contamination from landfills exists.	The MEPL has submitted its progress reports related to the construction & development of the secured landfills in the phase wise manner along with the quality test results time to time.

		<p>The facility has provided designated leachate collection well tank and is taken to the Effluent Treatment Plant (ETP) for further treatment.</p> <p>The cement curtain grouting work has also been executed by the MEPL as per the recommendations of GSDA at upstream side of MEPL entry, at the downstream side of the facility ensuring that there will not be any leachate generation.</p>
(ii)	<p>The facility has constructed unlined lagoon to receive surface run-off from the facility towards northern end of the facility, between closed cells # 4 and # 5.</p>	<ul style="list-style-type: none"> •The existing unlined lagoon is having inner temporary lining of HDPE sheet on four sides of the lagoon and seepages are being collected in the Kaccha Pounds from downstream of the plot. •The collected water from downstream of the plot is being lifted to ETP & MEE for further treatment & disposal.



(iii)	The facility has constructed a 700-meter trench to received surface run-off and sub-surface seepage/flow from north-north-east side of the facility which discharges through cascade structure followed by a lined drain, which meets natural nala leading to Pazar Talav, Nimgaon Bhogi. A temporary arrangement was made to collect the water from cascade structure and pumping to unlined pond.	The facility has constructed storm water drain for collecting the complete catchment of ingress water from upper stream side due to surface runoff as per the directions issued by the Board. The storm water drain to the outside drain was stopped and blocked by way of providing temporary arrangement of soil bund on the trench to arrest the surface run-off & the same is being pumped to unlined lagoon is having inner temporary lining of HDPE sheet on four sides for further treatment in ETP & MEE.
(iv)	Facility also constructed encasing trench of length 130 mtr towards north-north-west boundary to received surface run-off and seepages, which discharges into a lined pond. The accumulated water from lined pond is pumped back to unlined lagoon.	The accumulated surface runoff in the encasing trench is being pumped unlined lagoon is having inner temporary lining of HDPE sheet on four sides for further treatment in ETP & MEE.
(v)	There was active seepage from lined lagoon, which is being collected into encasing trench and	The active seepages from lined lagoons were arrested in the premises & collected in check dam

	ultimately pumped back to unlined lagoon.	& which is being pumped back into unlined lagoon is having inner temporary lining of HDPE sheet on four sides for further treatment in ETP & MEE.
(vi)	During inspection, there was visual evidence of breach of surface run-off from the outlet of lined drain beneath the compound wall and as well as near the North-West boundary of the facility. This led to flow of contaminated waste into Pazar Talav, Vill. Nimgaon Bhogi.	<ul style="list-style-type: none"> • At the time of visit physical discharge/flow of contaminated water is not observed in the nalla towards the North-North-West boundary of the facility. However, stagnated pool of water at various location in the natural nalla leading to Pazar Talav, Village Nimgaon Bhogi was noticed the stagnated water is having pH 7-8 (on pH paper). • The facility has constructed RCC retaining wall parallel to MEPL boundary wall from South, South-West to North-West side of MEPL plot boundary as a mitigating measure for preventing seepage from the plot to outside premises/natural nalla.
(vii)	The water from unlined lagoon was found contaminated with	The analysis results of the water sample collected from the unlined



	respect to TDS: 29,244 mg/l; BOD: 521 mg/l; COD: 1,222 mg/l; Sulphide: 3.96; Boron: 9.15 mg/l and Manganese: 4.1 mg/l including ammoniacal parameter NH ₃ -N: 348 mg/l; TKN: 3814 mg/l; respectively. Similar level of contamination was also found in accumulated water at unlined lagoon.	lagoon reveals that - TDS: 11615 mg/l; BOD: 220 mg/l; COD: 752 mg/l ; Boron: 4.96 mg/l and Manganese: 0.89 mg/l, including ammoniacal parameter NH ₃ -N: 17.85 mg/l; TKN: 36.40 mg/l, respectively
(viii)	Water collected in trench was also contaminated with respect to TDS: 27,506 mg/l, BOD: 454 mg/l, COD: 1,318 mg/l; Sulphide: 4.11 mg/l, NH ₃ -N: 362 mg/l, TKN: 478 mg/l; Boron: 9.38 mg/l and Manganese: 3.71 mg/l respectively. Similar level of contamination was found at upstream of the trench.	The analysis results of the sample collected from the trench reveals that - <u>Sample no. (1)</u> : TDS: 13452 mg/l, BOD: 120 mg/l, COD: 488 mg/l, NH ₃ -N: 21.35 mg/l, TKN: 41.44 mg/l and Manganese: 1.47 mg/l, Boron: 4.60 mg/L, <u>Sample no. (2)</u> : TDS: 22672 mg/l, BOD: 650 mg/l, COD: 2224 mg/l, NH ₃ -N: 49.40 mg/l, TKN: 123.20 mg/l; Boron: 8.38 mg/l and Manganese: 2.05 mg/l, Boron: 8.38 mg/L, respectively.
(ix)	As per the interaction with few villages / farmers of Nimgaon Bhogi Village, it is gathered that during monsoon season frequent	The facts that surface runoff has been witnessed from the facility into the Pazar Talav has been confirmed by interaction with



	overflow of surface run-off has been witnessed from the facility into the Pazar Talav through the natural drain and thereby making the surface water unsuitable for irrigation as well as for cattle consumption.	villagers/farmers met during the inspection / visit and sample collection. Though, at the time of visit physical discharge/flow was not observed in the nalla towards the North-West boundary of the facility.
(x)	Water sample collected from a natural drain, downstream of the facility, is also contaminated in the similar range to that of trench. Water in Pazar Talav and at the outlet of Talav is also contaminated.	The analysis results of the water sample collected from outlet of Bandhara No. 1, constructed at outlet of Pazar Talav reveals that the - BOD: 90 mg/l, COD: 368 mg/l; TDS: 14628 mg/l; TKN: 28.56 mg/l; Boron: 5.39 mg/l; Manganese: 0.87 mg/l
(xi)	Ground water samples collected from the open dug well near Pazar Talav indicate high levels of contamination with BOD: 1936 mg/l, COD: 560 mg/l; TDS: 12,944 mg/l; Sulphide: 0.35 mg/l; NH3-N: 25 mg/l; TKN: 30 mg/l; Boron: 3.38 mg/l; Manganese: 4.89 mg/l and Cyanide: 0.07 mg/l. The ground water is unsafe for human, agriculture or animal consumption.	The analysis results of water samples collected from the open dug well reveals that - BOD: 60 mg/l, COD: 280 mg/l; TDS: 10952 mg/l; TKN: 4.48 mg/l; Boron: 4.97 mg/l; Manganese: 0.01 mg/l

(xii)	Surface and groundwater samples were collected from 8 locations of alleged impact areas outside the facility. Out of which, at 2 locations the water is being used for drinking purposes and for rest of 6 locations the water is being used only for agricultural activities.	Surface and groundwater samples were collected from 8 locations of alleged impact areas outside the facility. Out of which, at 2 locations the water is being used for drinking purposes and for rest of 6 locations the water is being used only for agricultural activities.
(xiii)	The water quality analysis of Ground water collected from open dug well of Annapur Gram Panchayat, Near Gahininath Mandir, Annapur (2.95 km from the facility) reveals that it has elevated levels of TDS, total hardness, fluoride, and sulphide, likely due to its ground water source and the underlying strata. For Surface water collected from Ghod River i.e. Jack well of Shirur Municipal Council, d/s of Ghod River, Shirur (situated 8.2 km away from the facility), higher concentrations of FDS, total hardness, fluoride, sulphate, and cyanide were noted. Both the	The analysis results of water samples collected from the open dug well of Annapur Gram Panchayat reveals that - BOD: 4.0 mg/l, COD: 12 mg/l; TDS: 875 mg/l; Hardness: 314 mg/l., Chlorides: 47.69 mg/l; TKN: 1.68 mg/l; Boron: 0.93 mg/l; Manganese: BDL mg/l



locations are separated by hillocks, agricultural fields, and domestic settlements from the facility. However, the water is treated at a local Water Treatment Plant before used for drinking purpose. In both cases, other monitored parameters meet the Indian Standard Drinking Water Specification (IS 10500:2012) acceptable limits.

(4) I say submit that during the same visit dated 06.08.2025, the officials of Respondent – MPCB also verified the compliance with the interim directions issued to Respondent No.1 on 01.10.2024. The following observations were noted in this regard:

Sr. No.	Points (Interim Direction dated 1/10/2024)	Compliances (Dated 06/08/2025)
1	PP should immediately stop all seepages / percolation from the facility area by providing retaining wall and submit the compliance report immediately to the Board.	The facility has constructed RCC retaining wall parallel to MEPL boundary wall from South, South-West to North-West side of MEPL plot boundary as a mitigating measure for preventing seepage from the plot to outside premises/natural

		<p>nalla and finishing work of retaining wall is in progress.</p> <p>The facility has provided designated leachate collection well tank and is taken to the Effluent Treatment Plant (ETP) for further treatment.</p> <p>The cement curtain grouting work has also been executed by the MEPL as per the recommendations of GSDA at upstream side of MEPL entry, at the downstream side of the facility ensuring that there will not be any leachate generation.</p>
2	<p>PP shall lift the entire contaminated water accumulated in the katchha pond and treat the same into their existing ETP and MEE within period of 02 months. PP should submit daily report of treatment of contaminated water to the Board office through e-mail. For the compliance of the same, facility should submit the Bank Guarantee of Rs. 10.0 Lakhs.</p>	<ul style="list-style-type: none"> • The collected water from downstream of the plot is being lifted to ETP & MEE for further treatment & disposal. • The work of lifting of contaminated water accumulated in the katchha pond for further treatment is in progress. • Compliance report of treatment of contaminated water has been submitted to the Board office through e-mail on regular basis.



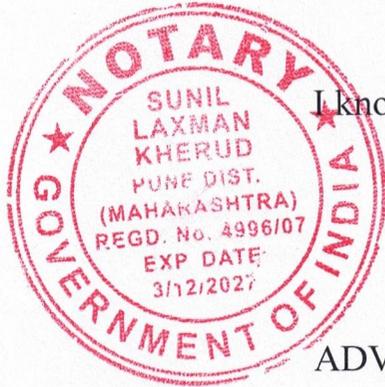
		<ul style="list-style-type: none"> Submitted Bank Guarantee of Rs. 10.0 Lakhs towards compliance of the same.
3	<p>PP shall provide impervious lining to the Katchha pond and ensure that, there should not be any contamination of ground water/soil/well/water bodies around the facility area. PP shall provide piezometric well at the downstream of the Katchha pond and submit the report regularly to the Board. For compliance of the same, Bank Guarantee of Rs. 5.0 Lakhs shall be submitted.</p>	<ul style="list-style-type: none"> The existing unlined lagoon is having inner temporary lining of HDPE sheet on four sides of the lagoon and seepages are being collected in the Kaccha Pounds from downstream of the plot. The collected water from downstream of the plot is being lifted to ETP & MEE for further treatment & disposal. The facility is having only 02 nos of existing piezometric wells within the premises of facility one at upstream side and other at downstream of facility. Submitted Bank Guarantee of Rs. 5.0 Lakhs towards compliance of the Interim Directions.
4	<p>PP shall provide storm water drainage to avoid the mixing of</p>	<ul style="list-style-type: none"> The facility has constructed storm water drain for collecting the

	rainwater surface runoff into the Katchha pond.	complete catchment of ingress water from upper stream side due to surface runoff as per the directions issued by the Board. The storm water drain to the outside drain was stopped and blocked by way of providing temporary arrangement of soil bund on the trench to arrest the surface run-off & the same is being pumped to unlined lagoon is having inner temporary lining of HDPE sheet on four sides for further treatment in ETP/MEE.
5	PP shall take all necessary measures to reduce smell in the area by providing fume extraction system and scrubbers of adequate capacity for all point source of VOC emissions in the facility during handling of waste.	<ul style="list-style-type: none"> ● Industry has provided fume extraction system with scrubber to the stabilization/ preprocessing plant. ● Industry has provided Continuous Ambient Air Quality monitoring station at Upstream and downstream of industry, which is connected to MPCB & CPCB website.

6	PP shall plant aromatic trees in the massive quantity inside the facility premises and all along the boundary wall and compliance report along with photographs of tree plantation shall be submitted to the Board office.	<ul style="list-style-type: none"> Facility has already planted 7200 Nos. of trees inside the premises & along the boundary wall. As per the directions dated 1/10/2024 facility has planted 500 nos of more aromatic tress.
7	PP shall not take any effective steps for development of additional land acquired for expansion of the facility until obtaining all necessary permission from the competent authority.	<ul style="list-style-type: none"> Not observed any effective steps towards development of additional land for expansion of the facility.

(5) Hence this Affidavit.

Solemnly affirmed on this 24th day of September, 2025 at Pune.



I know the affiant

ADVOCATE

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 2 and 3.

Babasaheb Kukade
 (Babasaheb Kukade)
 Regional Officer,
 MPCB, Pune



BEFORE ME
 SUNIL LAXMAN KHURU
 NOTARY GOVT. OF INDIA
 Regd. No. 4993/07
 Noted Register No
 SUNIL - AXMAN KHERUD
 NOTARY-GOVT. OF INDIA
 B/3, MANIRATAN SOCIETY,
 ADVANESHWAR, PUNE-411009
 24 SEP 2025

MAHARASHTRA POLLUTION CONTROL BOARD

REGIONAL OFFICER PUNE

Phone No. 25811 222
 Fax No. 25811 029
 Email ID – ropune@mpcb.gov.in



Jog Center, 3rd floor
 Wakadewadi Mumbai-Pune,
 Road Pune – 411003

-: Visit Report :-

Dtd. 06.08.2025

- Name and address of the industry** : M/s. Maharashtra Enviro Power Limited. Plot No. P-56, Ranjangaon MIDC, Tal. Shirur, Dist. Pune.
- Category/Type** : Red/LSI (Common Hazardous Waste Transportation Storage Disposal Facility)
- Total area** : About 75 Acres.
- Environment Clearance** :
 1 Obtained on 02.09.2019 for Plot No. P-56, MIDC, Ranjangaon
 2 Obtained on 09.01.2023 for Plot No. H-4, H-4/1, MIDC Ranjangaon, Unit-II
- Consent Status (Existing plant)** : Valid upto 31.10.2026
- Consent Status (Expansion plant)** : Consent to Establish for (Expansion) HW Secure landfill at Plot-H-4 & H-4/1, MIDC Ranjangaon, on 07.05.2024 for Secure Landfill- 4 Nos
- Consented activities** :
 1 Secured Landfill (Stabilization and landfillable Hazardous Waste and Incinerated ash i. e. 20 % of Hazardous Waste Incinerated) 60000 MT/A.
 2 Hazardous Waste Incineration 25000 MT/A.
 3 Liquid Hazardous Waste Incineration 1 MT/Hr.
 4 Pre- processing of Alternate Fuel from Organic Incinerable Hazardous Waste 15000 MT/A.
 5 Pre- processing of Alternate Fuel from inorganic Hazardous Waste 5000 MT/A.
 6 Pre- processing of Alternate Fuel from Non-Hazardous Waste 5000 MT/A.
 7 Rotary Incinerator 2 MT/Hr.

- Trade effluent** : 60.5 CMD.
- Domestic effluent** : 43 CMD.
- ETP and ZLD details** : Industrial effluent generated from Landfill leachate, vehicle washing, APC cleaning water for which they have provided ETP of capacity 100 CMD followed by MEE of capacity 50 CMD, treated effluent is being used for cooling of molten slag generated from Plasma Gasification system.
- Air Pollution Control Details** : Provided Venturi Scrubber, Direct contact scrubber, Wet ESP & Polishing scrubber with stack of height 45 mtr to Plasma Gasification Vitrification Reactor (PGVR).
 Provided Multi Cyclone Dust Collector with stack of height 45 mtr to MEE Boiler.
 Provided Rotary Incineration with Cyclone separator, Bag House, Venturi scrubber & Wet scrubber as APC system.

Observation within the premises of facility:

The Hon'ble NGT order dtd. 22.07.2025 in the matter of Kailas Narke (Applicant) V/s M/s. Maharashtra Enviro Power Ltd. & Ors. (Respondents). Accordingly visit of the Board officials to the industry on 06.08.2025.

- The activities of Common Hazardous Waste, Treatment, Storage, Disposal, Facility (CHWTSDF) are found in operation.
- As per the record for the month of July-2025 Avg. HW received at site is 300 - 330 MT/Day, out of which Secure Landfill is @ 100-104 MT/Day, Landfill after treatment is @ 130-134 MT/Day and Incinerable is @ 91.0 MT/Day.
- The Plasma Gasification, Liquid Incinerator, Rotary Incineration & Secure Landfill no. 8, are found in operation.
- The capping work for SLF No. 7, is in progress and SLF No. 8, is in operation. SLF 1 to 6 nos. already capped.

- ETP is having 100 CMD capacity (Primary, Secondary Tertiary units) followed by Multiple Effect Evaporator (MEE) plant capacity 50 CMD & Agitated Thin Film Dryer (ATFD).
- All ETP units are found in operation to treat the effluent of leachate, vehicle washing activity & APC cleaning water @ 30 to 35 CMD. Industrial effluent after primary treatment is being taken into the MEE & after that MEE condensate is further taken into the secondary & tertiary treatment facility of ETP. Treated effluent is being used for cooling of molten slag generated from Plasma Gasification system.
- The facility has constructed RCC retaining wall parallel to MEPL boundary wall from South, South-West to North-West side of MEPL plot boundary as a mitigating measure for preventing seepage from the plot to outside premises/natural nalla and finishing work of retaining wall was in progress.
- Due to construction work of retaining wall percolation/seepages of surface run off water generated within the premises are being arrested & collected at downstream of the plot in small RCC pucca pond & other 02 nos of Kachha ponds & the collected seepages are being pumped & lifted to existing kaccha lagoon and same is being treated in existing ETP & MEE.
- The facility is having only 02 nos of existing piezometric wells which are at the upstream and downstream of landfill sites.

Observations outside the facility:

- During visit visible discharge/flow of contaminated water is not observed in the nalla towards the North-North-West boundary of the facility. However, stagnated pool of water at various location in the natural nalla leading to Pazar Talav, Vill. Nimgaon Bhogi was noticed, stagnated water is having pH-7-8 (on pH paper).
- At the confluence point of Pazar Talav, Nimgaon Bhogi, the water with tinge of pale brownish colour having pH-7-8 is observed.
- The water of Pazar Talav, Nimgaon Bhogi is having tinge of light-yellow colour having pH-6-7 noticed.
- The well water & natural nalla at the downstream of Pazar Talav, Nimgaon Bhogi, is also having the tinge of light-yellow colour.

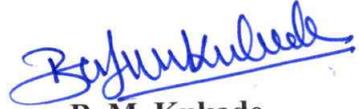
The details of water samples collected at different locations as per the locations identified by the CPCB with additional points, within the facility & outside the facility is as under:

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1.	NW boundary of the facility, seepage stream around the unlined lagoon and closed & capped landfill cell no. 3 & 4, collected at encasing drain; North-West boundary of the facility
2.	Accumulated water at unlined lagoon, within the facility
3.	Accumulated water collected at d/s of the trench, within the facility; North North-West boundary of the facility
4.	Accumulated water collected at u/s of the trench, within the facility; North-East boundary of the facility i.e. near closed & capped landfill cell no. 2
5.	ETP Inlet
6.	ETP Outlet
7.	Piezometric well 1 – up stream side of industry
8.	Piezometric well 2 – downstream side of industry
Sampling locations outside the facility:	
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3.	Water sample collected from a natural drain, d/s of the facility i.e. at North North-West boundary of the facility – outfalls into Pazar Talav
4.	Surface water collected from Pazar Talav, d/s of the facility i.e. at North North-West boundary of the facility
5.	Ground water collected from open dug well near Pazar Talav, Vill. Nimgaon Bhogi (Well no.1 of Mr. Datta Vichake)
6.	Water collected from outlet of Bandhara No. 1, constructed at outlet of Pazar Talav, Vill. Nimgaon Bhogi
7.	Ground water collected from open dug well of Annapur Gram Panchayat, Near Ghahaninath Mandir, Annapur
8.	Surface water collected from Dhok Sangvi Lake, Vill. Dhok Sangvi
9.	Ground water collected from open dug well near Dhok Sangvi, Vill. Dhok Sangvi
10.	Ground water collected from open dug well, Vill. Nimgaon Bhogi
11.	Surface water collected from Jack well of Shirur Municipal Council
12.	Gohd River, Shirur – NWMP

13.	Well water sample of Mr. Ankush Vichke (Well no.2)
14.	Well water sample of well no. 3
15.	Percolation water mixing into Pazar Talav
16.	Percolation back side of MEPL compound wall


S. S. Kumbhar
Field Officer
SRO Pune 2


(N. S. Awatade)
Sub Regional Officer,
RO, Pune


B. M. Kukade
Regional Officer
RO, Pune

Photographs

Sampling carried out within the facility



Photographs 1. NW boundary of the facility, seepage stream around the unlined lagoon and closed & capped landfill cell no. 3 & 4, collected at encasing drain; North-West boundary of the facility



56, Ranjangaon MIDC, Ranjangaon, Maharashtra 412220, India

Latitude

18.80569161°

Local 04:51:24 PM

GMT 11:21:24 AM

Longitude

74.28804982°

Altitude 615 meters

Wednesday, 06.08.2025

Photographs 2. Accumulated water collected at u/s of the trench, within the facility; North-East boundary of the facility i.e. near closed & capped landfill cell no. 2



Photographs 3. Piezometric well 2 – down streamside of industry

Sampling carried out outside the facility

7



R74R+5XQ, Ranjangaon MIDC, Maharashtra 412220, India

Latitude
18.804598°

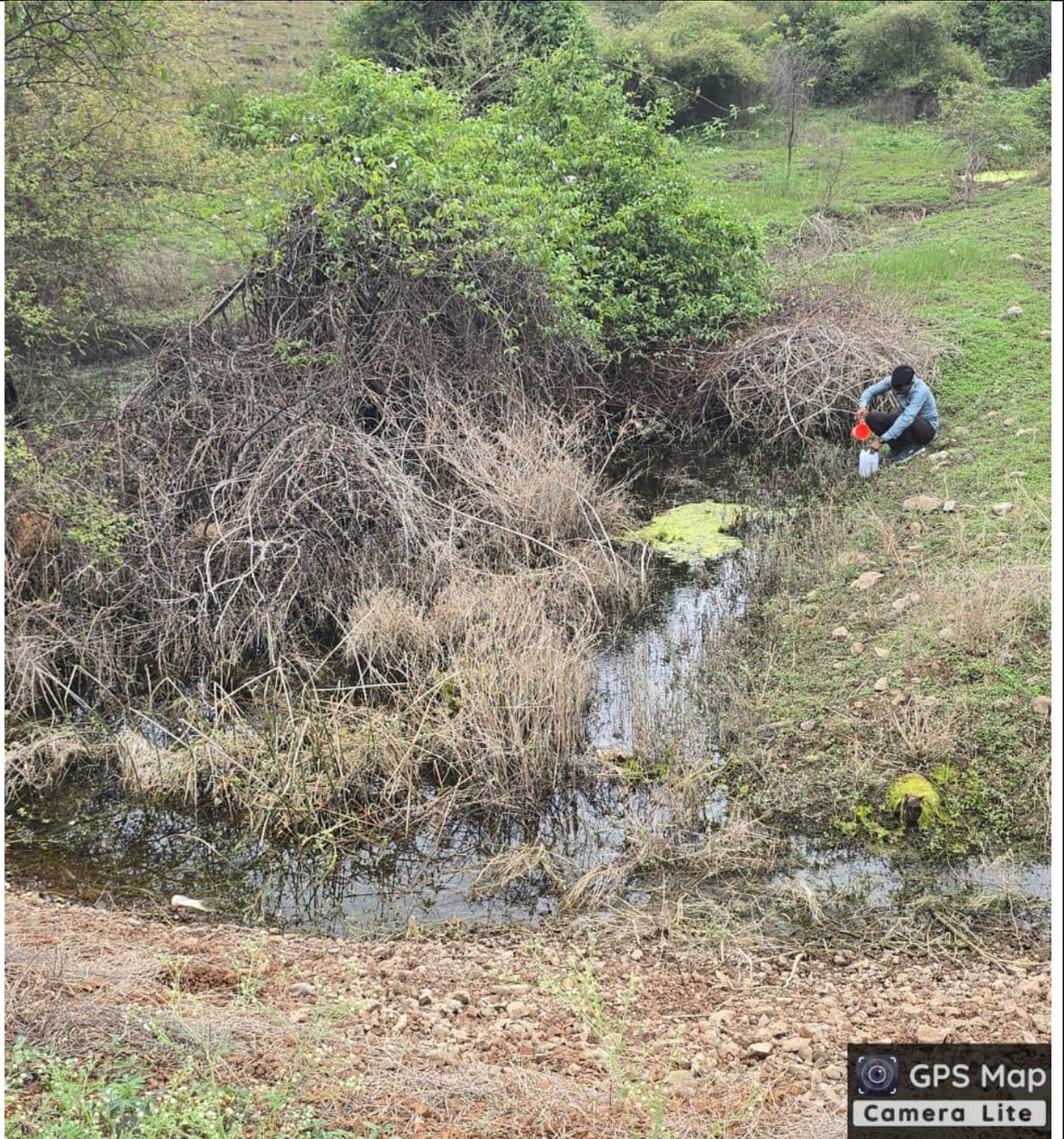
Longitude
74.29150946°

Local 03:42:07 PM
GMT 10:12:07 AM

Altitude 626 meters
Wednesday, 06.08.2025

Photographs 4 Accumulated surface run-off water collected from RCC tank, outside the facility

8



R74R+5XQ, Ranjangaon MIDC, Maharashtra 412220, India

Latitude

18.80468151°

Longitude

74.29168961°

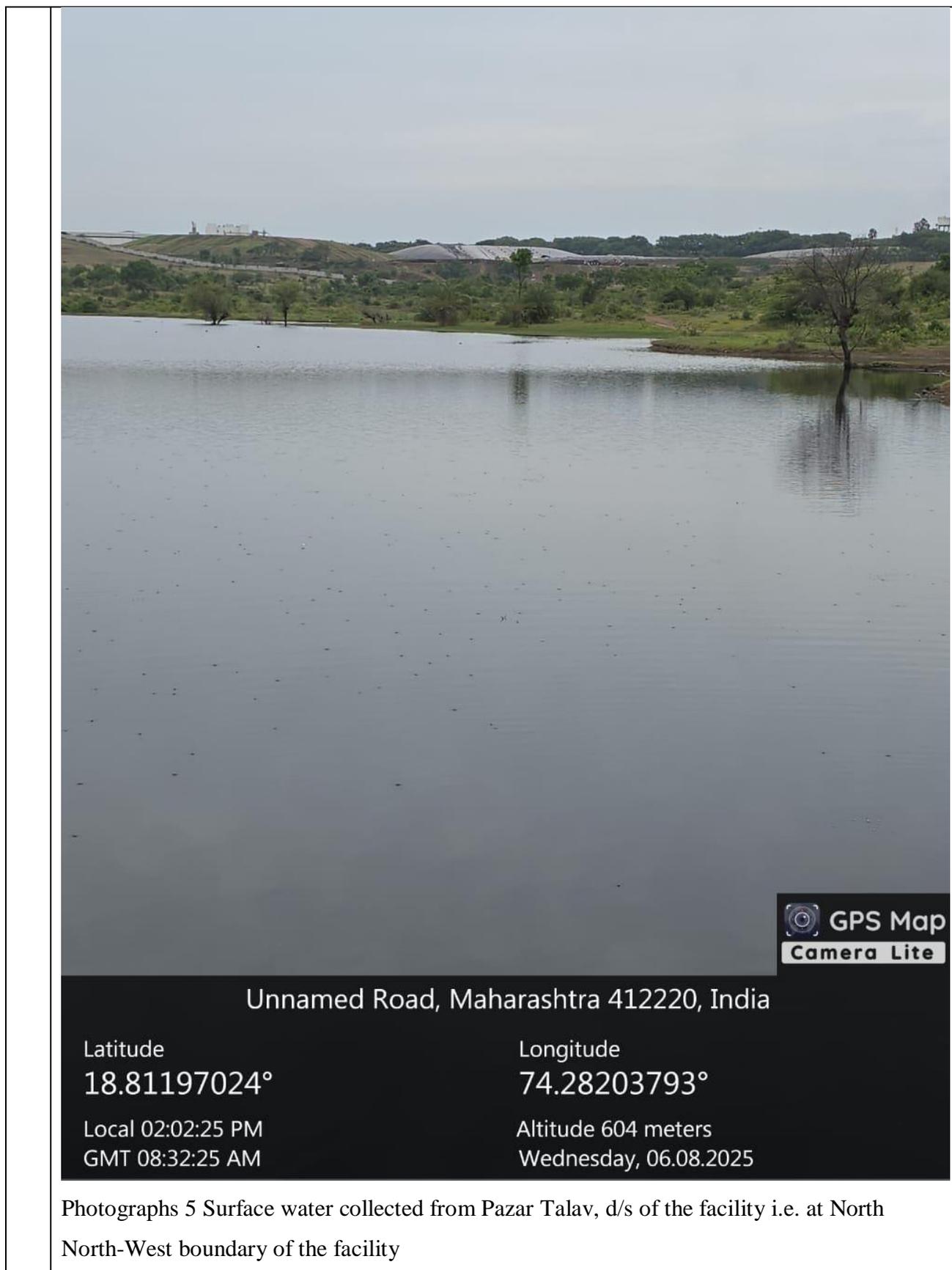
Local 03:45:38 PM

GMT 10:15:38 AM

Altitude 630 meters

Wednesday, 06.08.2025

Photographs 4 Water puddle collected behind RCC tank, outside the facility





Unnamed Road, Nimgaon Bhogi, Maharashtra 412220, India

Latitude

18.81223267°

Longitude

74.28224336°

Local 02:04:57 PM

GMT 08:34:57 AM

Altitude 604 meters

Wednesday, 06.08.2025

Photographs 6 - Ground water collected from open dug well near Pazar Talav, Vill. Nimgaon Bhogi (Well no.1 of Mr. Datta Vichake)



R78M+76R, Kardilwadi, Maharashtra 412220, India

Latitude

18.8140861°

Longitude

74.28211848°

Local 02:27:47 PM

GMT 08:57:47 AM

Altitude 599 meters

Wednesday, 06.08.2025

Photographs 7- Water collected from outlet of Bandhara No. 1, constructed at outlet of Pazar Talav, Vill. Nimgaon Bhogi



R7JX+2VW, Annapur Kardilewadi Rd, Kardilwadi, Maharashtra 412210,
India

Latitude

18.83144411°

Longitude

74.30005115°

Local 06:25:16 PM

GMT 12:55:16 PM

Altitude 579 meters

Wednesday, 06.08.2025

Photographs 8- Ground water collected from open dug well of Annapur Gram Panchayat,
Near Ghahaninath Mandir, Annapur



GPS Map
Camera Lite

Unnamed Road, Dhok Sangvi, Maharashtra 412220, India

Latitude

18.80564193°

Longitude

74.27040784°

Local 05:55:13 PM

GMT 12:25:13 PM

Altitude 596 meters

Wednesday, 06.08.2025

Photographs 9- Surface water collected from Dhok Sangvi Lake, Vill. Dhok Sangvi



Unnamed Road, Dhok Sangvi, Maharashtra 412220, India

Latitude

18.80562933°

Longitude

74.27040118°

Local 05:57:29 PM

GMT 12:27:29 PM

Altitude 596 meters

Wednesday, 06.08.2025

Photographs 10- Ground water collected from open dug well near Dhok Sangvi, Vill. Dhok Sangvi



R79C+H5M, Nimgaon Bhogi, Maharashtra 412220, India

Latitude
18.81906247°

Local 06:46:15 PM
GMT 01:16:15 PM

Longitude
74.27096305°

Altitude 586 meters
Wednesday, 06.08.2025

Photographs 11 - Ground water collected from open dug well, Vill. Nimgaon Bhogi



GPS Map
Camera Lite

R78M+76R, Kardilwadi, Maharashtra 412220, India

Latitude

18.8136556°

Local 02:20:52 PM

GMT 08:50:52 AM

Longitude

74.2822868°

Altitude 599 meters

Wednesday, 06.08.2025

Photographs 12- Well water sample of Mr. Ankush Vichke (Well no.2)



R78M+76R, Kardilwadi, Maharashtra 412220, India

Latitude
18.81367457°

Longitude
74.28226725°

Local 02:15:55 PM
GMT 08:45:55 AM

Altitude 599 meters
Wednesday, 06.08.2025

Photographs 13- Well water sample of well no. 3